

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 184 of 1997

Wednesday, this the 19th day of November, 1997

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

1. K. Rajesh,
Lower Division Clerk, 8886606-K
Defence Security Corps,
Mill Road, Kannur. .. Applicant

By Advocate Mr. M.C. Nambiar

Versus

1. The Deputy Director General,
General Staff Branch,
Army Headquarters, West Block-III,
R.K. Puram, New Delhi.

2. The Director, Defence Security Corps,
Headquarters, Southern Command, Pune-1

3. The Senior Record Officer,
Defence Security Corps,
Mill Road, Kannur.

4. The Union Government of India,
represented by the Defence Secretary,
Central Secretariat, New Delhi.

5. Smt. Suma S.R., 8886564-H, Lower Division
Clerk, 115 Defence Security Corps PI NSD,
Ghatkopar (W), Bombay-86

6. Mr. A. Madhavan, Civilian Gazetted Officer,
AAO, Defence Security Corps Centre,
Kannur. .. Respondents

By Advocates Mr. James Kurian, ACGSC (R1-4).
Mr. A. Mohammed Mustaque (R5) (not present)

The application having been heard on 19.11.1997, the
Tribunal on the same day delivered the following:

contd...2.

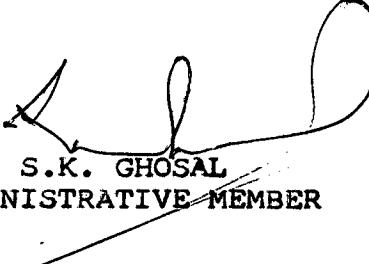
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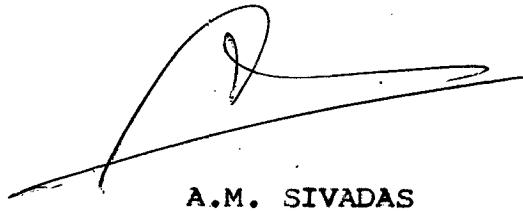
O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

Since the Miscellaneous Application No. 1222 of 1997 is allowed, the original application is dismissed as not pressed. No costs.

Dated the 19th of November, 1997


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER

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